

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 717 of 2019

IN THE MATTER OF:

**Pr. Commissioner of Income Tax-6,
Chennai**

...Appellant

Versus

M/s Star Agro Marine Exports Pvt. Ltd. & Ors.

...Respondents

Present

**For Appellant: Mr. Vibhooti Malhotra and Mr. Shailendera Singh,
Advocates.**

**For Respondent: Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates for Respondent No. 4
Mr. Rajiv Roy, Mr. Avrojyoti Chatterjee and Mr.
Abhijit Roy, Advocates for Respondent No. 3
Mr. Anant A. Pavgi and Mr. A. Anand, Advocates for
Resolution Professional.**

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 23rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk